



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/6955_A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Arunima Deka,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 21st November, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. F.C.(B)/2019/834 dtd. 19.11.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 20.11.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 19.11.2019 till the morning of 21.11.2019, has been ~~granted/rejected~~ granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/6956/A, dated 21.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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